

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 865 of 1997

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

GANESH OJHA (JHA)

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.R.M.Roy Choudhury, counsel.

For the respondents: Mr.P.K.Arora, counsel.

Heard on: 05.9.97.

Ordered on: 05.9.97.

O R D E R

A.K.Chatterjee, V.C.

The petitioner's father was a Clerk who retired from service on 30.6.85 and subsequently died on 28.7.86. Thereafter, his wife had been drawing family pension upto the date of her death on 6.8.90. The petitioner was getting family pension upto 14th January, 1995 when the Railway Respondents stopped payment as according to the records of the Railway, the applicant had attained the age of 25 years. ^{on 1st Jan} The petitioner contends that as a matter of fact, he was aged about 20 years on the same date as per records annexed to this petition. The applicant also made a representation dt. 3.12.95 before the respondents no. 3 and 4 to consider the same which is still pending.

We have heard the 1st. counsel for both the parties and have perused the application with all its enclosures. As the applicant has made this instant application for a

direction upon the respondents to consider his representation dt. 3.12.96 which is still ~~lying~~ pending before the respondents no. 3 and 4, we~~s~~ also consider it ~~necessary~~ to dispose of the application with a direction upon the respondents, in particular, respondents no. 3 and 4 to treat the application together with annexures as a representation for the reliefs claimed ~~therein~~ ^{in para 8(ii)} ~~at 8(iii) v/s~~ and to dispose it of by passing a reasoned order within 10 weeks from the date of communication of this Order and communicate the same to the applicant within 2 weeks thereafter. Application is accordingly disposed. No order as to costs.

Copy of the application and the annexures and a copy of the Order passed this day be served forthwith upon all the respondents ~~for their proper communication.~~

Certified Copy of this Order be ~~xxxxed~~ given to the applicant by Monday next i.e. by 8.9.97.

Mukherjee
(M. S. Mukherjee)
Member (A)

A. K. Chatterjee
(A. K. Chatterjee)
Vice-Chairman.